

**HIGH COURT OF KARNATAKA
BENGALURU**

September 07, 2020

NOTIFICATION

It is hereby notified that the following cases will be listed before Court Hall No.1 at 2:30 p.m. on 08th September 2020. Hearing will be through Video Conferencing.

1. **W.A. No.399/2020** – Securities Exchange Board of India Vs Franklin Templeton Trustees Services Pvt. Ltd.
2. **W.P.No.8644/2020** – Mr. Areez Phirozsha Khambatta Vs Securities and Exchange Board of India
3. **W.P.No.8748/2020** - M/s. Chennai Financial Markets and Accountability Vs The Securities Exchange and Board of India
4. **CrI.P.No.3206/2020** – M/s. Chennai Financial Markets and Accountability Vs M/s. Additional Director General of Police
5. **W.P.No.8545/2020** – Amruta Garg Vs Union of India

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR (JUDICIAL)